

"FORM - 1"

(See rule - 3)

NOTICE OF ELECTION

Notice is hereby given that :-

- (1) an election is to be held of 5 (Five) members to the Council of States by the elected members of the Bihar Legislative Assembly ;
- (2) nomination papers may be delivered by a candidate or by any of his proposers to the Returning Officer or to Deputy Secretary-Cum-Assistant Returning Officer, at the office of Returning Officer between 11.00 a.m. and 3.00 p.m. on any day (other than public holiday) not later than the 05th March, 2026 ;
- (3) forms of nomination paper may be obtained at the place and time aforesaid ;
- (4) the nomination papers will be taken up for scrutiny at the office of the Returning Officer on the 06th March, 2026 at 11.00 a.m. ;
- (5) notice of withdrawal of candidature may be delivered either by a candidate or by any of his proposers or by his election agent who has been authorised in writing by the candidate to deliver it to either of the officers specified in paragraph (2) above at his office before 3.00 p.m. on the 09th March, 2026.
- (6) in the event of the election being contested, the poll will be taken on the 16th March, 2026 between the hours of 9.00 a.m. and 4.00 p.m.

Place- PATNA.

Date - 26.02.2026

K. Rajesh
Returning Officer
Returning Officer
for Biennial Election
to the Council of States